Notification No 26/2015-2020
New Delhi, Dated: 21 August, 2018

Subject: Export policy of Beach Sand Minerals (BSM) in Chapter 26 of Schedule 2 of ITC(HS) Classification of Export and Import Items 2018 - regarding.

S.O.(E) In exercise of the powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), read with paragraph 1.02 and 2.01 of the Foreign Trade Policy (FTP), 2015-2020, as amended from time to time, the Central Government hereby, with immediate effect, makes amendment in export policy of 'Beach Sand Minerals' in Chapter 26 of Schedule 2 of ITC(HS) Classification of Export and Import Items.

2. The existing entries in the 'Note' of Chapter 26 of Schedule 2 of ITC(HS) Classification of Export and Import Items 2018 are substituted as under:

"NOTE:
1. Export of Rare Earth compounds classified as Beach Sand Minerals (BSM), namely [Ilmenite, Rutile, Leucoxene(Titanium bearing mineral), Zircon, Garnet, Sillimanite and Monazite (Uranium and Thorium)], shall be regulated in terms of Sl. No. 98A of Chapter 26 Schedule 2 of ITC(HS) Classification.
2. Other minerals under code 2617 are freely exportable, except those which have been notified as prescribed substances and controlled under Atomic Energy Act, 1962.”

3. A new entry at Sl. No. 98A is inserted in Chapter 26 of Schedule 2 of ITC (HS) Classification of Export & Import Items 2018 as follows:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Tariff Item HS Code</th>
<th>Unit</th>
<th>Item Description</th>
<th>Export Policy</th>
<th>Policy Condition</th>
</tr>
</thead>
<tbody>
<tr>
<td>98A</td>
<td>2508 5031&lt;br&gt;2508 5032&lt;br&gt;2508 5039&lt;br&gt;2612 1000&lt;br&gt;2612 2000&lt;br&gt;2614 0010&lt;br&gt;2614 0020&lt;br&gt;2614 0031&lt;br&gt;2614 0039&lt;br&gt;2614 0090&lt;br&gt;2615 1000&lt;br&gt;2513 2030</td>
<td>Kg</td>
<td>Beach Sand Minerals [Ilmenite, Rutile, Leucoxene(Titanium bearing mineral), Zircon, Garnet, Sillimanite and Monazite (Uranium and Thorium)]</td>
<td>STE (State Trading Enterprise)</td>
<td>Export through Indian Rare Earths Limited (IREL)</td>
</tr>
</tbody>
</table>

4. Effect of this Notification:

Export of Beach Sand Minerals have been brought under STE and shall be canalized through Indian Rare Earths Limited (IREL). Beach sand minerals, permitted anywhere in the export policy, will now be regulated in terms of policy under at Sl. No. 98A of Chapter 26 of Schedule 2 Export Policy.

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